

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA 490 of 1997.

( UNLISTED )

Date of Order: 2.5.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

DR. P.K. GANGULY, alias Pranab Kumar Ganguly,  
son of Late Kanailal Ganguly, residing at 3/1B,  
Nafar Kundu Road, Calcutta-700026.

---Applicant.

-VS-

1. Union of India through the G.M., E.Rly.17,  
Netaji Subhas Rd., Cal-1.
2. Chief Personnel Officer, E.Rly.17, Netaji Subhas  
Rd., Calcutta-1.
3. Chief Medical Director, E.Rly.17, Netaji Subhas  
Road, Cal-1.
4. Divisional Rly. Manager, E.Rly. Howrah.
5. Medical Director, Howrah Orthopaedic Hospital  
222, Church Road, Howrah.

---Respondents.

For the petitioner: Mr. M.S. Banerjee, counsel, with Mr. S.K. Datta,  
counsel & Mr. T.K. Biswas, counsel.

For the respondents: NONE.

Heard on: 2.5.97.

O R D E R

A.K. Chatterjee, V.C.

This is filed as an unlisted motion to-day. None  
appears for the respondents.

The application is filed by the petitioner who is

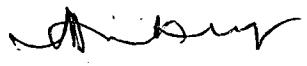
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working as Senior Divisional Medical Officer(C), E.Rly., Howrah and has been transferred as Medical Superintendent, Jamalpur vide Order dt. 25.4.97 at Annexure-5 to the application. The petitioner has challenged the said transfer on certain grounds mentioned in the application and prays for an Order to quash the said transfer order dt. 25.4.97.

Hearing the 1d. counsel for the petitioner and on perusal of the application and the annexures, we dispose of the application itself ~~at this stage~~ with a direction upon the respondents, particularly the respondent no. 2 herein, to treat the application itself as a representation for the reliefs claimed in the petition and dispose it of by passing a speaking order. Till such disposal, the petitioner shall not be relieved, unless already relieved.

Copy of the application with annexures as well as <sup>by the petitioner.</sup> a copy of this Order be served upon all the respondents for communication. ~~and will be furnished.~~

Certified copy of the Order be delivered to the petitioner within 48 hours.

  
(M.S. Mukherjee)  
Kisan Charkha  
Member(A)

  
(A.K. Chatterjee)  
Vice-Chairman.